HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Trp(C) No.16/2020 CM 2382/2020 CM 2381/2020

Diocese of Jammu Srinagar

..... Petitioner (s)

Through:- Mr. Ajay Bakshi, Advocate (On video Conference/Voice Call from residence)

V/s

Kali Dass and others

....Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE SANJEEV KUMAR, JUDGE

ORDER

Notices have been issued to the respondents on 28.05.2020.

Awaiting service of the respondents, adjourned.

List on 30.06.2020.

Interim direction dated 19.05.2020 to continue till next date before the Bench.

(SANJEEV KUMAR) JUDGE

Jammu 03.06.2020 Sanjeev